NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.19/ BB/ 17	-	Hearing	Rule 6 of IB	V.Padmanabhan Vs V Ken consulstancy Pvt.Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		

Petitioner

JAN.

BS Ventral Marayan

Counsel for petitioner is present. He has filed addendum and stated that he has complied the objections raised by the Registry.

Counsel for petitioner requested time.

List it on 20.06.2017.

MEMBER (J)

MEMBER (T)